**Declaration of Assets and Liabilities** 

Year -2022-23

NETTO-7)

I, Arpana Kumari, daughter of Shri. Sunil Prasad aged 32 year, belonging to Bihar

Legislative Assembly Secretariate and presently working as Assistant give herein below the

details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and

(V).dependants\*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S) Shri. Hitesh Kumar Mathuri	Dependant-1 Name-Anandita Harsh(Daudhter)	Dependant-2 Name-Aprjita harsh(Daughter)
(i)	Cash	30000/-	-	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SBA/C SAVINGS- 50000/- FIXED DIPOSITS- 280000/-	-	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NĬL	-	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PPF-325212/-	-	SUKANYA SAMRIDHI- 209298/-	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	1	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold-15 gram SILVER-250 GM		NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL		NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. \* Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have

to be indicated]

	pe indicated)				
Sr. No.		Self	Spouse Name(S) - Hitesh Kumar	Name-	Dependant- 2 Name-
j		Į.	Mathuri	Anandita Harsh	Aprajita Harsh
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement)	NIL	NIL	( daughter) NIL	(daughter) NIL
(ii)	-Current market value Non-Agricultural Land - Location(s)	(1) 2.5 KATTHA LAND AT Murgao in	NIL	NIL	NIL
	- Survey number(s) - Extent (Total measurement) -Current market value	Jehanabad district. (2) 19 dismil land at sanda, Islmapur, Nalanda district.			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .03.02.2023.	
(a)	(i) Loans from Banks	NIL	NIL	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b)dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL.	NIL
	(f) Other dues, if any	NIL	NIL
(p)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX NO DUES PAN NO-BYNPK4525J ITR FILED A.Y-2022-23	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		01 14 15 10 10 14 15 15 15 15 15 15 15 15 15 15 15 15 15

## 110072630417 GPF/CPF/PRAN No. Gender (M/F) F Date of Birth 2 9 1 (DD/MM/YYYY) 1 0 1 1 9 Class/Group В (A/B/C)Cadre -BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT SERVICE (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District

C.

Personal Detail

Place:...Patna.....

I hereby declare that the above details are true to the best of my knowledge and belief. I further declare that my husband is a central government employee and he already declared his assets and liabilities.

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Signature- Algund Kumucui

Name of Employee: ....Arpana Kumari......

Designation:-Assistant Date: 03.02.2023......

Department: Bihar legislative assembly, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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